

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) During the past two year (1994-95 and 1995-96) oil was discovered in the following wells/structures :-

Well/Structure	Basin/area
B-15-2	West Coast (Offshore)
B-193-1	West Coast (Offshore)
WO-16-1	West Coast (Offshore)
WO-15-2	West Coast (Offshore)
B-15A-1	West Coast (Offshore)
GS-23-1	East Coast (Offshore)
Pundi-2	Cauvery (Onland)
Kizhvelur-1	Cauvery (Onland)
Khamboi-1	Cambay (Onland)
Bhekulajan	Assam
Rajali	Assam
Borhapjan	Assam
Rungaliting	Assam
Tamulikhat	Assam

(b) No, Sir.

(c) to (e). Do not arise in view of (b) above.

#### Gas to Jaisalmer

1604. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) the rate fixed by the Union Government for the supply of gas to Jaisalmer region of Rajasthan;

(b) whether the Government have notified the revised gas rate for HBJ pipeline and other gas wells;

(c) whether the nitrogen percentage is about 40-40 per cent which is contributing to power generation has to be borne by the State government; and

(d) if so, the reasons and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) to (d). The price of natural gas excluding royalty, taxes and transportation charges is RS. 1850 per thousand cubic metres in Rajasthan as well as other parts of India except the North-Eastern States. The transportation charge along the HBJ pipeline is Rs. 850 per thousand cubic metres. The gas supplied to RSEB, Ramgarh has a large percentage of inert gases. RSEB, Ramgarh is allowed a reduction in the price on this account.

#### Plight of Kashmiri Pandits

1605. SHRI DADA BABURAO PARANJPE : Will the PRIME MINISTER be pleased to state :

(a) whether Indo-American Kashmiri Forum had

written to Assistant Secretary of State, Assistant Secretary for Democracy Human Rights and Labour and Shatuck whose office issues the Human Right Reports, for inclusion of Kashmiri Pandits' plight to be in Right Reports;

(b) if so, whether the Government had invited the delegation of Kashmiri Pandits, consisting of representatives from Panun Kashmir and another Pandits organisations for political dialogue recently;

(c) if so, the matter discussed therein; and

(d) action taken by the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIAN) : (a) Yes, Sir.

(b) to (d). The Union Home Minister had held discussions in Feb., '96 with the political parties from Jammu & Kashmir including Kashmir migrant groups for initiating the political process in the State. Holding of elections in the State as a part of this process was particularly discussed. Different political parties and migrant groups had diverge views on holding elections in the State. Taking various views into consideration, however, Parliamentary elections were held in the State peacefully and successfully. Kashmiri migrants also voted through the facility of postal ballots.

#### Electronic Hardware Industry

1606. DR. T. SUBPARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the electronics hardware industry is reworking its strategy to attract more foreign investment in the absence of resources or cutting edge technology;

(b) if so, whether the hardware industry has not done well because of the huge entry costs; and

(c) if so, the remedial steps taken by the Government to attract foreign investments ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Electronics Hardware Industry has not submitted any such strategy paper to the Government of India, Department of Electronics.

(b) Does not arise.

(c) The measures already taken by the Government to attract foreign investment are given in the enclosed statement

Measures taken by the Government to attract foreign investment :

(i) Policy initiatives like exemption from locational limitations, abolition of licensing